

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B. A. No. 6143 of 2021

Budheshwar Singh @ Budheshar Singh ... Petitioner

Versus

The State of Jharkhand ... Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Ritesh Kumar ,Adv.
For the State : Mr. Subodh Kr. Dubey ,Addl. P.P.

02 / 07.09.2021

Heard the parties through Video Conferencing.

After some arguments, learned counsel appearing for the petitioner seeks permission of the court to withdraw this application.

Prayer is allowed.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-